

No.J-12021/08/2009-JR
Government of India
Ministry of Law & Justice
Department of Justice

Jaisalmer House, Man Singh Road,
New Delhi Dated 16th January, 2015

To

The Principal Account Officer,
Department of Legal Affairs,
Lok Nayak Bhavan, 3rd Floor,
'C' Wing, Khan Market,
New Delhi-110003.

Sub: Assistance to the State Governments for establishing and operating Gram Nyayalayas- release of funds to the **Government of Maharashtra.**

Sir,

I am directed to convey the sanction of the President of India for the payment of Rupees **1,00,80,000/- (Rupees One crore Eighty Thousand only)** towards Central assistance for establishing and operating 8 Gram Nyayalayas at different places in the State of Maharashtra.

2. Out of Rs. 100.80 lakhs (Rs.12.60 lakhs being 70% of 18.00 lakh X 8 Gram Nyayalayas), the Central assistance towards non-recurring expenditure towards the provision of accommodation, vehicle, office equipments, furniture, computer etc.
3. The remaining 30% of Central assistance towards non-recurring expenditure shall be disbursed upon the State Government furnishing documentary evidence of the Gram Nyayalayas having been established in the identified premises and the vehicle/office equipment /furniture/computer etc. for equipping office of the Gram Nyayalayas having been purchased.
4. The Expenditure involved is debitable to Demand No. 64 during 2014-2015 under Major Head 3601 -Grants-in aid to State Governments, Sub Major Head -02 Grants to the Centrally Sponsored Scheme, Minor Head 02.891 -Administration of Justice (Other Grants), 01- Assistance to the State Government for establishing and operating Gram Nyayalayas, 01.00.31-Grants-in-aid General.

5. This sanction has been entered in the Register of Grants at Serial No 16 at page no. 09-10.

6. This issues with the concurrence of IF Division, Ministry of Law and Justice vide their Dy. No. 949/ dated 11.11.2014.

Yours sincerely,



(Z.A. Khan)

Under Secretary to the Government of India

Tele No: 23072139

Copy to:-

1. Chief Secretary, Government of Maharashtra, Mumbai.
2. Principal Secretary & Remembrances of Legal Affairs, Department of Legal Affairs, Government of Maharashtra.
3. Secretary, Finance Department, Government of Maharashtra.
4. Registrar General, Bombay High Court, Mumbai.
5. Accountant General, Government of Maharashtra, Mumbai.
6. Chief Controller of Accounts (Law), Lok Nayak Bhavan, New Delhi.
7. Pay & Account Officer, Department of Legal Affairs, Indian Oil Bhavan, Janpath, New delhi-110001.
8. Secretary General, Supreme Court of India, New Delhi.
9. Reserve Bank of India, Central Accounts Section, Nagpur, Maharashtra.
10. Sr.PPS to Secy.(J)/JS(NM)/DS(NM), Department of Justice, Jaisalmer House, New Delhi.
11. Director (F), [Shri H.C. Azad], Legislative Department, Shastri Bhavan, New Delhi.
12. Concerned File.
13. Guard File.
14. Spare Copies-5.

Yours sincerely,



(Z.A. Khan)

Under Secretary to the Government of India